

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (C) No(s). 5513/2020

RAMESH CHAND

Petitioner(s)

VERSUS

SANT RAM & ANR.

Respondent(s)

Date : 25-01-2023 This petition was called on for hearing today.

For Petitioner(s) Mr. K.K.L. Gautam, Adv.
Ms. Vaishali Nariyala, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s) Mr. K.B. Upadhyay, Adv.
Mr. S. R. Setia, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Four weeks time is given to respondent No.1 to file the counter affidavit.

Service of notice is not complete on deceased Respondent No.2.

Ld. Counsel seeks and given three weeks time to file application for deletion in respect of respondent No.2. If the same is filed, place the same before the Hon'ble Judge in Chambers. In case of default whereof, list the matter again before this Court on 13.3.2023

S.P.S. LALER
Registrar